

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): (a) Arising out of the recommendations of the Committee on Workers' Participation in Management & Equity, *inter alia* legislative support to the workers' participation scheme, the ultimate form which workers' participation will take is being finalised in consultation with employing Ministries.

(b) Details have not yet been worked out.

(c) Does not arise.

States to organise Rural Workers

7681. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Central Government have sponsored a Central Scheme to include certain States to organise rural workers; and

(b) if so, the names of the districts which have been included in this Centrally sponsored scheme in Uttar Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Yes, Sir.

(b) Under the Plan Scheme to organise rural workers; 110 blocks have been allocated to the State of Uttar Pradesh. The State Government is taking steps to select districts for appointment of organisers in 110 blocks in the State.

Development of Sounding Rockets

7682. DR. KRUPASINDHU BHOI: Will the PRIME MINISTER be pleased to state:

(a) whether India has a very enviable range of sounding rockets to study every region of space interest and was in a position to supply them to the scientific community anywhere in the world;

(b) if so, the details thereof;

(c) whether any efforts have been made to explore the world market for their sale; if so, the results achieved; and

(d) the progress made so far in the development of a 300 tonne rocket, propellants, propulsion system, rocket hardware and designing of on-board and ground electronics and control system for application in launch vehicles, pay load and spacecraft systems and for their test and qualification?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): (a) and (b). The Indian Space Research Organisation is fabricating RH 200, RH 300 and RH 560 rockets capable of carrying payloads of 15 kg. to 100 kg. upto an altitude of 280 km. for carrying out investigations in the upper atmosphere.

(c) While the capabilities of the Indian Sounding Rockets have been made known to the international co-operative space agencies, and has resulted in co-operative experiments, no specific efforts are being made for the sale of these rockets.

(d) The programmes of activities in regard to the various areas, proposed during the current decade, are contained in the document "Department of Space Profile for 1980—1990". The actual progress achieved has been detailed in the "Annual Report of the Department of Space for 1981-82" and the "Performance Budget of the Department of Space for 1982-83". Copies of these documents are available in the Parliament Library.

Representation for Central Pension from Ex-Malabar Special Police

7683. SHRI CHANDER PAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation for central pension from the Ex-Malabar Special Police who were retrenched due to participation in freedom movement; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The matter of recognition of Malabar Special Police strike as forming a part of National Freedom Struggle has been considered in the past and it had been decided not to recognise the Malabar Police Strike for the purpose of grant of Swatantrata Sainik Samman Pension. Several persons, who have staked their claims for pension and have represented on the basis of their sufferings in connection with Malabar Special Police Strike, thus, are not eligible.

C.S.I.R. Fellowships

7684. SHRI C. CHINNASWAMY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the criteria for award of CSIR fellowships;

(b) how many fellowships were given by CSIR to JNU research scholars;

(c) the names of the fellowships holders, their research topics, names of their supervisors, year of registration and year of submission of M.Phil./Ph.D. dissertations|thesis and expenditure incurred against each scholar; and

(d) whether Government received any complaint from anyone against non-submission of thesis|dissertations by research scholars; if so, what are the contents of the complaint and what action has been taken?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH):

(a) The Council of Scientific and Industrial Research (CSIR) is at present awarding Junior, Senior and Post-Doctoral Research Fellowships. The selections are made on the basis of recommendation of Selection Committees consisting of experts.

Junior Research Fellowships (JRF):

The eligibility criteria are as follows:

(i) Master's Degree in a Science sub-

ject with high academic attainment at Graduate and Post-graduate examinations.

(ii) The age limit is 25 years as on 1st April of the year in which the application is made.

The opinion of the University about the applicant's promise as a research worker and the importance of the topic of research is given due weight.

Senior Research Fellowships (SRF)

The eligibility criteria for selection are as follows:

(i) M.Sc. or equivalent degree (with high) academic attainment at the examination) with at least 2 years research experience after M.Sc. as evidenced from published papers in standard journals.

(ii) M.E./M. Tech. or equivalent degree in engineering/technology with high academic attainment at the examination.

(iii) MBBS with high academic attainment at the examination.

(iv) The age limit is 30 years as on 1st of April of the year in which application is made.

(v) JRF with 2 years experience, having published/accepted research papers in a standard journal.

The criteria for the award of these fellowships are the quality of published/accepted research papers and the relevance of the topic to the areas of national importance.

Post-Doctoral Research Fellowships

The candidates possessing Ph.D. Degree in any scientific subject are eligible to apply for these fellowships. The age limit in this case is the same as that in the case of Senior Research Fellowships.

(b) to (d). Information is being collected and will be laid on the Table of the House as early as possible.